

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1452
ANSWERED ON:27.11.2009
NO CLAIM DEPOSITS WITH LIC
Singh Shri Bhupendra

Will the Minister of FINANCE be pleased to state:

- (a) the number of policy holders of Life Insurance Corporation of India (LIC) who have not been paid the maturity amount of their policy as on date alongwith the reasons therefor;
- (b) the details of non-claimed deposits lying with LIC for more than three years and manner in which such accounts are settled;
- (c) whether the Government propose to formulate any scheme to utilize this non-claimed amount for the welfare of poor or other such proposes;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

Minister of State in the Ministry of Finance (Shri S.S. Palanimanickam)

- (a): The Life Insurance Corporation of India (LIC) has informed that as on 31-10-2009 there are 1,06,648 maturity claims which have not been paid due to non fulfillment of basic requirements, like discharge form, policy bond from policy holder, legal requirements arising out of disputes and in some cases policy holders are not traceable.
- (b): LIC has further reported that as on 31-03-2009 only 17 claims are pending for more than three years amounting to Rs. 4,36,263/-. Review of outstanding claims is made every month by respective offices and the position is also monitored by higher offices every month. LIC also takes help of Agents and Development Officers to follow up with the concerned policyholders.
- (c) to (e): LIC has reported that this amount belongs to the policyholders and is a liability in the books of the corporation which will be settled as and when the requirements are complied with. As such, this amount can not be used for any other purpose.